COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO.161 OF 2016 &
IA NO. 337 OF 2016

Dated: 23rd September, 2016

In the matter of :

Central U.P. Gas Ltd. **...Appellant(s)**

Versus

Petroleum & Natural Gas Regulatory Board **...Respondent(s)**

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **04.11.2016.**

Court Master

vg